

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 101
Appeal No. 10/252/JPR/2023
Under Section 252 of
Companies Act, 2013**

In the matter of:

Department of Income Tax

...Appellant

Versus

Registrar of Companies (Bhikshu Tradelinks Pvt. Ltd.)

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Vartika Mehra, Adv.

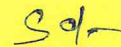
For the Respondent : J.R. Meena, ARoC

ORDER

Heard Ms. Vartika Mehra, Adv. appearing on behalf of Mr. Sandeep Pathak, Adv. for the Appellant. Mr. J.R. Meena, ARoC appearing on behalf of the RoC, Jaipur. Response has been filed on behalf of the RoC, Jaipur and Respondent No. 2. There is no representation on behalf of the Respondent No. 1. List the matter on 30.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 02, 2024